

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA. No. 96(ND)/2017

IN THE MATTER OF:

M/s Dinesh Kumar Jalan & Ors.	APPLICANT / PETITIONER
Vs		
M/s Prestige City Developers Pvt. Ltd.&ors	RESPONDENT

SECTION:

Under Section 241-242

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Amolvyas, Advocate

For the RESPONDENT :-

ORDER

One last opportunity is granted to file reply within two weeks with a copy in advance to the counsel for petitioner. Rejoinder if any be filed within one week thereafter.

List on 31st October 2017.


CHIEF JUSTICE M. M. KUMAR
PRESIDENT


DEEPA KRISHAN
MEMBER (TECHNICAL)